Interim Resolution Professional / Resolution Professional: Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396 Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018; List of creditors as on: 30-05-2019 List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs.)

SI.	Name of	e of Details of claim		Details of claim admitted					Amount	Amount	Amount	Amount	Remarks,
No.	creditor	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	of	of any	of claim	of claim	if any
		receipt	claimed	of claim	claim	covered	covered	related	contingen	mutual	not	under	
				admitted		by	by	party?	t claim	dues, that	admitted	verificati	
						security	guarantee			may be		on	
						interest				set- off			
	NIL		0	0							0		
											0		
											0		
0	Total		0	0		0	0		0	0	0	0	